

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.2255 of 1998

New Delhi, this 13th day of September, 2000

(9)

Hon'ble Shri Kuldip Singh, Member (J)  
Hon'ble Smt. Shanta Shastri, Member (A)

1. D.C.Joshi  
S/o Shri J.C.Joshi  
R/o 49/3-B Sector-II, DIZ Area  
New Delhi-110031
2. N.Ramchandran  
S/o Shri P. Neelakantha Pillai  
R/o Block No.6/3-A, Sector-II DIZ Area  
Gole Market  
New Delhi-110001
3. G.M.Pai  
S/o Shri N. Govinda Pai  
R/o G-4-D-78-B Janak Puri  
New Delhi-110058
4. R.P. Mathur  
S/o Shri D.P.Mathur  
R/o G-133 Sarojini Nagar  
New Delhi-110023
5. Intisar Anees Siddiqui  
S/o Shri Anees Ahmed Siddiqui  
R/o F-201 Taj Enclave, Geeta Colony  
Delhi-110031.

... Applicants

(By Shri N.H.Zuberi, Advocate)

versus

Union of India, through

1. The Secretary to the Govt. of India  
Ministry of Agriculture  
Dept. of Agriculture & Cooperation  
Krishi Bhavan  
New Delhi-110001

2. The Secretary to the Govt. of India  
Ministry of Agriculture  
Department of Animal Husbandry & Dairying  
Krishi Bhavan  
New Delhi-110001

... Respondents

(By Shri V.S.R. Krishna, Advocate)

ORDER(Oral)

By Shri Kuldip Singh, M(J)

The OA has been jointly filed by 5 applicants serving as Senior Technical Assistants (STA) in the pre-revised pay scale of Rs.1640-2900 in the Ministry of

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Agriculture. The grievance of the applicants is that though the Vth Pay Commission has given certain recommendations vide para 56.10 of their report by recommending upgraded scale of pay to them, the same has not been done so far.

2. We have heard both the learned counsel for the parties and have gone through the pleadings.

3. Since the only relief sought by the applicants in this OA is for a direction to the respondents to implement the recommendations of the Vth Pay Commission, we direct the respondents to consider the case of the applicants, if feasible, and to implement the recommendations of the Vth Pay Commission as per para 56.10 of the report and the same may be done within three months from the date of receipt of a copy of this order.

4. The OA is disposed of as above. No order as to costs.

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(Smt. Shanta Shastray)  
Member (A)

  
(Kuldeep Singh)  
Member (J)

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